NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP (HC)/119 & 120/2017 PETITION NUMBER : MCGRAW HILL EDUCATION INDIA PVT LTD NAME OF THE TRASFEROR : MCGRAW HILL EDUCATION SERVICES INDIA PVT NAME OF THE TRANSFEREE LTD : 230 UNDER SECTION ________ SIGNATUR DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM ni. Malliff for Daniel & Gladys M. Malliga

ORDER

Counsel for Applicant present and submitted an affidavit deposing therein that the required papers/information has been given to Official Liquidator for the purpose of preparation of report. The Applicant is also directed to issue notice to RD, ROC, Income Tax Department and other Regulator as may be necessary. The Petitioner is also directed to issue public notice in the newspapers one in English and the other in vernacular having wide circulation in the State of Tamil Nadu having not less than 30 days before the next date of hearing. Put up on **15.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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